NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/474/2016

NAME OF THE PETITIONER(S)

: Marg Ltd & Another

NAME OF THE RESPONDENT(S)

: Karaikal Port Pr Etd +7

UNDER SECTION

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) SHONA G. MALVI, J A. ASIF BASHA R. SANGANARAGAM

ORDER

Shri R Sankaranarayanan, counsel for petitioner present. Shri A Asif Basha, counsel for R2 to R5 present. Time extended at request for hearing in CA-1/2015. Put up on 17.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)